

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-206
IB-841/ND/2020

IN THE MATTER OF:

KEDRION BIOPHARMA INC.

Vs.

WIZAMAN IMPEX PVT. LTD.

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 29.09.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Suruchi Suri

For the Respondent :

ORDER

Heard, Ms. Suruchi Suri has appeared on behalf of petitioner, on the point of issuance of notice upon the respondents.

Arguments heard. Reserved for orders.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)